

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/6245/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dibyajyoti Mahanta,
District & Sessions Judge,
Golaghat.

Dated Guwahati the 3rd July, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ (G) 6852/2024, dtd. 23.07.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 29.07.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 27.07.2024 till the morning of 30.07.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdt

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-16/2002/6246/A, dated 3.8.2024

Copy to:

✓1. The Project Manager, Gauhati High Court, Guwahati.

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JT. REGISTRAR (VIGILANCE)

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